

ORISSA HIGH COURT**FILING REPORT AS ON :11/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000019/2023	RAJENDER SINGH VS M/S. BHARAT SANCHAR NIGAM LTD.	JYOTIRMAYA PRASAD BEHERA VS	// () //
2	BLAPL/0003985/2023	DUSASAN PALEI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PURI SADAR /209 /2018 () //
3	BLAPL/0003986/2023	MAMATA PARIDA VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	EOW,BHUBANESWAR /7 /2023 () //
4	BLAPL/0003987/2023	RAJESH KUMAR PANDI @ RAJU PANDI VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JANKIA P.S. /219 /2021 () //
5	BLAPL/0003988/2023	SITARAM SAHOO @ CHHANGILA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //
6	BLAPL/0003989/2023	DHOBA SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	GANGAPUR (ASKA) /176 /2022 () //
7	BLAPL/0003990/2023	SANJIB TANI VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //
8	BLAPL/0003991/2023	BHAKTA NAIK VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	/ /0 () //
9	BLAPL/0003992/2023	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA (OPID)	RAMANI KANTA PATTANAİK VS	S.P.(CID-CRL),CUTTACK /22 /2022 () //
10	BLAPL/0003993/2023	NITISH HALDAR VS STATE OF ODISHA	ANIRUDHA DAS VS	KALIMELA /27 /2023 () //
11	BLAPL/0003994/2023	NEERAJ @ NIRAJ THAKUR VS STATE OF ODISHA	JAGABANDHU SAHU VS	BELPAHAR /145 /2019 () //

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12	BLAPL/0003995/2023	SAMPUL RAJ NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	//0 () //
13	BLAPL/0003996/2023	MANOJ PADIL VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /4 /2023 () //
14	BLAPL/0003997/2023	ARAKHITA KANDAGARI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PUTASINGH /66 /2022 () //
15	BLAPL/0003998/2023	MUNA @ PAPU NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /309 /2022 () //
16	BLAPL/0003999/2023	RAJENDRA DANDASENA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	JAIPATNA /186 /2022 () //
17	BLAPL/0004000/2023	TUNA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	NAKTIDEUL /70 /2022 () //
18	BLAPL/0004001/2023	DHANRAJ PAPULU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /118 /2022 () //
19	BLAPL/0004002/2023	TUNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /338 /2021 () //
20	BLAPL/0004003/2023	BIDHAN MIRDHA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /166 /2019 () //
21	BLAPL/0004004/2023	NORBET KUJUR VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	RAJGANGPUR /174 /2022 () //
22	BLAPL/0004005/2023	NILAMANI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAPUR /12 /2023 () //
23	BLAPL/0004006/2023	MADAN SUNDAR KHADIA	SUNIL KUMAR PANDA	JHARSUGUDA /564 /2022

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		VS	VS	()
24	BLAPL/0004007/2023	STATE OF ODISHA MANORANJAN @ MANU SWAIN	SUCHIT KUMAR NAYAK	// PADMAPUR /99 /2022
		VS	VS	()
25	BLAPL/0004008/2023	STATE OF ODISHA NAKUL MODI	BASANTA KUMAR DAS	// RASGOBINDPUR /77 /2022
		VS	VS	()
26	BLAPL/0004009/2023	STATE OF ODISHA KHAGESWAR JAGADALA	PRAHALLADA SAHU	// PURUNAKATAK /5 /2023
		VS	VS	()
27	BLAPL/0004010/2023	STATE OF ODISHA ASHOK MAHATO	SAMARENDRA BAHADUR	// HEMGIR /223 /2022
		VS	VS	()
28	BLAPL/0004011/2023	STATE OF ODISHA UMAKANTI DAS	BIJAYA KUMAR RAGADA	// SAMBALPUR TOWN /93 /2023
		VS	VS	()
29	BLAPL/0004012/2023	STATE OF ODISHA BIJULI BEHERA	BHABANI SHANKAR DASPARIDA	// SORO /131 /2023
		VS	VS	()
30	BLAPL/0004013/2023	STATE OF ODISHA SRIPATI SINGH	UDIT RANJAN JENA	// BOLANGIR TOWN /28 /2023
		VS	VS	()
31	BLAPL/0004014/2023	STATE OF ODISHA RAJESH GUPTA	SK. ZAFARULLA	// / /0
		VS	VS	()
32	BLAPL/0004015/2023	STATE OF ODISHA RAM CHANDRA PADHY @ RAMA CHANDRA PADHYPRATIK NAYAK		// PADMAPUR /121 /2022
		VS	VS	()
33	BLAPL/0004016/2023	STATE OF ODISHA LALA AMRUT SAGAR RAY	DEBASNAN DAS	// LALBAG /308 /2020
		VS	VS	()
34	BLAPL/0004017/2023	STATE OF ODISHA RISHI KUMAR YADAV	JATESWAR NAYAK	// / /0
		VS	VS	()

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35	BLAPL/0004018/2023	STATE OF ODISHA ISWAR YADAV VS	JATESWAR NAYAK VS	// / /0 ()
36	BLAPL/0004019/2023	STATE OF ODISHA KHAGAPATI @ KHAGESWAR ADARI VS	RAJIB LOCHAN PATNAIK VS	// MALKANGIRI /2 /2023 ()
37	BLAPL/0004020/2023	STATE OF ODISHA TARANI PRADHAN VS	PRASHANTA KUMAR NAYAK VS	// BOUDH /309 /2022 ()
38	BLAPL/0004021/2023	STATE OF ODISHA ABINASH MISHRA VS	SATYABRATA MOHANTY VS	// MARKAT NAGAR /11 /2023 ()
39	BLAPL/0004022/2023	STATE OF ODISHA GHANASHYAM BHOI VS	SUSHANTA KUMAR PRADHAN VS	// barpalli /360 /2022 ()
40	BLAPL/0004023/2023	STATE OF ODISHA RANJAN SENAPATI VS	TANMAYA KUMAR MOHANTY VS	// BALIANTA P.S. /115 /2023 ()
41	BLAPL/0004024/2023	STATE OF ODISHA SANKAR NAYAK VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /38 /2021 ()
42	BLAPL/0004025/2023	STATE OF ODISHA UMAKANTI DAS VS	SUNIL KUMAR PANDA VS	// SAMBALPUR TOWN /437 /2022 ()
43	BLAPL/0004026/2023	STATE OF ODISHA SUSHANTA MALLICK VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /167 /2020 ()
44	BLAPL/0004027/2023	STATE OF ODISHA SADASIB NAYAK @ SILU VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /380 /2022 ()
45	BLAPL/0004028/2023	STATE OF ODISHA SANATAN MALLICK @ SANIPA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// GOCHHAPADA /27 /2021 () //

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46	BLAPL/0004029/2023	ARUN SETHY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	PADWA /41 /2023 () //
47	BLAPL/0004030/2023	PARAMESWAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
48	BLAPL/0004031/2023	AMAR KUMAR MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
49	BLAPL/0004032/2023	SIRADHAR DAM VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TAISARA /52 /2022 () //
50	BLAPL/0004033/2023	RAJA DUTTA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /99 /2022 () //
51	BLAPL/0004034/2023	SADHAN DAS VS STATE OF ODISHA	ANIRUDHA DAS VS	KALIMELA /27 /2023 () //
52	BLAPL/0004035/2023	ARJUNA BARAL VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BEGUNIA P.S. /245 /2022 () //
53	BLAPL/0004036/2023	KAFUA @ CHITTARANJAN KANDI VS STATE OF ODISHA	RAJESH MOHANTY VS	BALIKUDA /119 /2016 () //
54	BLAPL/0004037/2023	MADAN SUNDAR KHADIA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KULABIRA /191 /2022 () //
55	BLAPL/0004038/2023	GOPAL HARIJAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /249 /2021 () //
56	BLAPL/0004039/2023	ANSHUMAN SAGAR KUMAR APATA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /281 /2022 () //
57	BLAPL/0004040/2023	HALDHAR DASH	OM SWARUP	EOW,BHUBANESWAR /7 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0004041/2023	SUROJ RAJENDRA DHOLE @ ABHISAKE DHOBE	PRASANTA KUMAR NANDA	PADWA /37 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0004042/2023	GHANASHYAM JENA	UDIT RANJAN JENA	BOLANGIR TOWN /120 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0004043/2023	DANDAPANI PRADHAN @ DANDUA	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0004044/2023	RAKESH BEHERA @ JAGA	PARTHA SARATHI DAS	MAHANGA /200 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	CMAPL/0000296/2023	JYOTSNA LUGUN	ADV	//
		VS	VS	()
		STATE OF ODISHA		//
63	CMAPL/0000297/2023	ARUP KUMAR JENA	BIJAY KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
64	CMAPL/0000298/2023	NABANITA SA	ADV	//
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000299/2023	SUBHENDU MOHANTY	ADV.	//
		VS	VS	()
		EXECUTIVE DIRECTOR, UCO BANK		//
66	CMAPL/0000300/2023	SATISH CHANDRA GUPTA	ADV	//
		VS	VS	()
		STATE OF ODISHA		//
67	CMP/0000418/2023	BHAGIRATHI NAYAK	SUMITRA MOHANTY	//
		VS	VS	()
		COLLECTOR, JAIPUR		//
68	CMP/0000419/2023	VISHNU DEO RAY	PRATYUSHA NAIDU	//
		VS	VS	()

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69	CMP/0000420/2023	RAJESH KUMAR TIWARI OMKARNAND @ OMKARANANDA PUROHIT VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// // 0 //
70	CMP/0000421/2023	OMKARNAND @ OMKARANANDA PUROHIT VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
71	CMP/0000422/2023	JINMAYEE DAS VS SHANTILATA ROUT	PRADIP KUMAR RAY VS	// 0 //
72	CMP/0000423/2023	INDRA MISHRA VS ANANTA NARAYAN MOHANTY	BIBEKANANDA BHUYAN VS	// 0 //
73	CMP/0000424/2023	NILAMANI SWAIN VS RADHAMANI PANDA	HRUDANANDA MOHAPATRA VS	// 0 //
74	CMP/0000425/2023	ANUP KUMAR DAS VS SOUMYA SUCHARITA BEHERA	BIBHU PRASAD MOHANTY VS	// 0 //
75	CMP/0000426/2023	KAMALJIT KAUR @ KAMAL SHAHDEO VS SANJAY KUMAR AGARWAL	PRAFULLA KUMAR LENKA VS	// 0 //
76	CMP/0000427/2023	PRATIMA BEHERA VS ADIKANDA BEHERA	SWARUP KUMAR PATNAIK VS	// 0 //
77	CONTC/0002379/2023	SUKUMAR JENA VS DR. MONA SHARMA, IAS	ADV VS	// 0 //
78	CONTC/0002380/2023	SUSHILA PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
79	CONTC/0002381/2023	PITAMBAR HOTA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //

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80	CONTC/0002382/2023	JAMUNA DIGAL VS	ADV VS	// 0
81	CONTC/0002383/2023	BISWARANJAN SASMAL, DIRECTOR OF (S.T) CUM SPECIAL SECY., BBSR PRADIP KANHAR	ADV VS	// 0
82	CONTC/0002384/2023	BISWA RANJAN SASMAL, DIRECTOR OF (S.T) CUM SPECIAL SECY., BBSR SANJAYA KUMAR MISHRA @ SANJAYA MISHRA	ADV VS	// 0
83	CONTC/0002385/2023	JANAK KUMAR NAIK, TAHASILDAR, GHATAGAON, KEONJHAR RELIANCE HOME FINANCE LTD, MUMBAI	ADV VS	// 0
84	CONTC/0002386/2023	D.M., CUM COLLECTOR BBSR, KHORDHA RELIANCE HOME FINANCE LTD, MUMBAI	ADV VS	// 0
85	CONTC/0002387/2023	D.M., CUM COLLECTOR BBSR, KHORDHA RELIANCE HOME FINANCE LTD.,MUMBAI	ADV VS	// 0
86	CONTC/0002388/2023	D.M., CUM COLLECTOR BBSR, KHORDHA NIKUNJA BIHARI TRIPATHY	ADV VS	// 0
87	CONTC/0002389/2023	SATYABRATA CHHOTARAY, C.D.M.O, CUTTACK PIYUSH RANJAN PARHI	ADV VS	// 0
88	CONTC/0002390/2023	BISHNUPADA SETHI, COMMNR. CUM SECY. , HIGHER EDUCATION DEPT., BBSR ALEKHA CHANDRA PRADHAN	ADV VS	// 0
89	CONTC/0002391/2023	HADIBANDHU MAHAKUD, REGISTRAR OF CO OPERATIVE SOCIETIES. SASMITA SAHU	ADV VS	// 0
90	CONTC/0002392/2023	ASWATHY S, I.A.S. JITENDRA MEHER	ADV VS	// 0
91	CONTC/0002393/2023	ASWASTHY S., I.A.S. RAGHUNATH LENKA	ADV VS	// 0

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		VS	VS	0
		ASWATHY S, I.A.S.		//
92	CONTC/0002394/2023	BIJAYA KUMAR DEHURY	ADV	//
		VS	VS	0
		ASHOK KUMAR MOHANTY, CONTROLLER OF ACCOUNTS BBSR,KHORDHA		//
93	CONTC/0002395/2023	LAXMIKANTA MAHURI	ADV	//
		VS	VS	0
		S.AWASTHY, IAS		//
94	CONTC/0002396/2023	HARISH CHANDRA PATRA	ADV	//
		VS	VS	0
		S.AWASTHY, IAS		//
95	CONTC/0002397/2023	MALAYA KUMAR SAHU	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
96	CONTC/0002398/2023	ANJAN KUMAR PRADHAN	ADV	//
		VS	VS	0
		MANISHA BANERJEE, I.A.S.		//
97	CONTC/0002399/2023	UMANATH PANDA	ADV	//
		VS	VS	0
		ASWATHY S., IAS		//
98	CONTC/0002400/2023	BHAKTILATA NATH SHARMA	ADV	//
		VS	VS	0
		DR.NIRANJAN MISHRA, DIRECTOR OF PUBLIC HEALTH, ODISHA		//
99	CONTC/0002401/2023	PRASANNA KUMAR PARIDA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M., DEPT.		//
100	CONTC/0002402/2023	DAMODAR MOHANTY	ADV	//
		VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M., DEPT.		//
101	CONTC/0002403/2023	ARCHANA SAHU	ADV	//
		VS	VS	0
		SALINI PANDIT, I.A.S.		//
102	CONTC/0002404/2023	PRAVATI SWAIN	ADV	//
		VS	VS	0

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		SALINI PANDIT, I.A.S.		//
103	CONTC/0002405/2023	BIJAY KUMAR SAHOO VS	SUVENDU KUMAR RAY VS	// ()
104	CONTC/0002406/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND D.W., DEPT. KAPILESWAR BISWAL VS	SUVENDU KUMAR RAY VS	// // ()
105	CONTC/0002407/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND D.W., DEPT. BHASKARA PRADHAN VS	SUVENDU KUMAR RAY VS	// // ()
106	CONTC/0002408/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND D.W., DEPT. HATA KISHORE SATAPATHY VS	SUVENDU KUMAR RAY VS	// // ()
107	CONTC/0002409/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND D.W., DEPT. BICHHAND CHARAN BISWAL VS	SUVENDU KUMAR RAY VS	// // ()
108	CONTC/0002410/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND D.W., DEPT. TRILOCHAN BISWAL VS	SUVENDU KUMAR RAY VS	// // ()
109	CONTC/0002411/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND D.W., DEPT. BILAS PRADHAN VS	G.SAHU VS	// // ()
110	CONTC/0002412/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND D.W., DEPT. BIPRA CHARAN KHILAR VS	SUVENDU KUMAR RAY VS	// // ()
111	CONTC/0002413/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND D.W., DEPT. PRAFULLA KUMAR GARNAYAK VS	SUVENDU KUMAR RAY VS	// // ()
112	CONTC/0002414/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND D.W., DEPT. NARAYAN PANI VS	ADV VS	// // ()
113	CONTC/0002415/2023	BLOCK DEVELOPMENT OFFICER, KHUNTA, MAYURBHANJ LALITA NAG VS	ADV VS	// // ()
		SUSHANTA KUMAR DAS, DIRECTOR SECONDARY EDU.KHORDHA		//

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114	CONTC/0002416/2023	PRASANNA KUMAR PATTNAIK VS ASWASTI S., I.A.S.	ADV VS	// 0 //
115	CONTC/0002417/2023	KALIPADA DUTTA VS BISHNU CHARAN SUTAR, D.E.O., BALASORE	PRAVASH CHANDRA JENA VS	// 0 //
116	CONTC/0002418/2023	SOUBHAGYA PATRA VS ASWASTI S., I.A.S.	ADV VS	// 0 //
117	CONTC/0002419/2023	BIKASH RANJAN SAHU VS SUSHANTA KUMAR DAS, DIRECTOR SECONDARY EDU.KHORDHA	ADV VS	// 0 //
118	CONTC/0002420/2023	KABITA SETHI VS D.B.SINDHE, COLLECTOR, BALASORE	PRAVASH CHANDRA JENA VS	// 0 //
119	CONTC/0002421/2023	SATYANARAYAN NAYAK VS SUSHANTA KUMAR DAS,DIRECTOR SECONDARY EDU.KHORDHA	ADV VS	// 0 //
120	CONTC/0002422/2023	SANDHYA JENA VS DURGA PRASAD MOHARANA, ADDL. D.M., KENDRAPARA	ADV VS	// 0 //
121	CONTC/0002423/2023	BIBHUTI BHUSAN PANDA VS SUSHANTA KUMAR DAS,DIRECTOR SECONDARY EDU.,ODISHA	ADV VS	// 0 //
122	CONTC/0002424/2023	BALABHADRA TRIPATHY VS SAMARTHA VERMA, COLLECTOR PURI	ADV VS	// 0 //
123	CONTC/0002425/2023	SANDEEP KUMAR NANDA VS RAJ KUMAR SHARMA, I.A.S.	ADV VS	// 0 //
124	CONTC/0002426/2023	HARIHAR RANA VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
125	CONTC/0002427/2023	DURYODHAN SAHOO	ADV	//

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		VS	VS	()
126	CONTC/0002428/2023	SUDARSAN MALLICK, B.E.O., KORAI RAKESH KUMAR NAYAK	ADV	//
		VS	VS	()
127	CONTC/0002429/2023	DILLIP KUMAR SETHI. TAHASILDAR, PATTAMUNDAI, KENDRAPARA SUKANTI PUTHALA	BIRENDRA KUMAR PARDHI	//
		VS	VS	()
128	CONTC/0002430/2023	CHARLES NAYAK, TAHASILDAR, KARANJIA, MAYURBHANJ BINOD CHAMPATI	ALOK KUMAR MOHAPATRA	//
		VS	VS	()
129	CONTC/0002431/2023	MANAAS RANJAN SAMAL, ADDL., SECY., G.A., DEPT. SIBA PRASAD PADHI	ADV	//
		VS	VS	()
130	CONTC/0002432/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., F AND E DEPT., BBSR DHIRENDRA MOHAN PANDA	ADV	//
		VS	VS	()
131	CONTC/0002433/2023	BIKRAM KISHORE PARIDA, O.A.S. ARUN KUMAR BHANJA	ADV.	//
		VS	VS	()
132	CONTC/0002434/2023	ASWATHY S, PRINCIPAL SECY., S AND ME DEPT., ODISHA, BBSR. DHANANJAYA ROUTO	ADV.	//
		VS	VS	()
133	CONTC/0002435/2023	ASWATHY S, PRINCIPAL SECY., S AND ME DEPT., ODISHA, BBSR. BRAJABANDHU BEHERA	ADV.	//
		VS	VS	()
134	CRLA/0000391/2023	SACHIDANANDA MOHANTY, DMET GUPTA HANTAL	MANORANJAN PADHY	//
		VS	VS	B.SINGHPUR /43 /2020
135	CRLA/0000392/2023	STATE OF ODISHA CHITA RANJAN DAS	RASHMI RANJAN MISHRA	SPECIAL JUDGE,JEYPORE(Koraput)
		VS	VS	TR/0000034/2020
136	CRLA/0000393/2023	STATE OF ODISHA DEBANANDA PATEL @ DEGA	UMA SHANKAR PATEL	S.P.(CID-CRL),CUTTACK /40 /2011
		VS	VS	PRESIDING OFFICER,DESIGNATED COURT(Cuttack)
				CT/0000006/2014
				//0
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLA/0000394/2023	STATE OF ODISHA SUBRAT KUMAR BEHERA VS	LAXMI NARAYAN RAYATSINGH VS	// BARAMBA /25 /2023 ()
138	CRLA/0000395/2023	STATE OF ODISHA RATANA MUNDA VS	BIJAYA KUMAR RAGADA VS	// KEONJHAR SADAR /371 /2020 ()
139	CRLA/0000396/2023	STATE OF ODISHA ABHISEK SHARMA VS	SIDHARTHA DAS VS	// JODA /186 /2020 ()
140	CRLA/0000397/2023	STATE OF ODISHA SUNARAM TUDU VS	DEBASNAN DAS VS	// BISOI /40 /2020 ()
141	CRLA/0000398/2023	STATE OF ODISHA SONU @ DEBENDRA SINGH VS	JAJATI KESHARI KHUNTIA VS	// SAHADEV KHUNTA /300 /2022 ()
142	CRLA/0000399/2023	STATE OF ODISHA PABITRA LENKA@BAGHA VS	CHEERA RANJAN SATAPATHY VS	// RAGHUNATHPUR /111 /2021 ()
143	CRLMA/0000116/2023	STATE OF ODISHA ALOK SAMANTARAY VS	ADV VS	// MAHILA P.S. BUXIBAZAR /45 /2019 ()
144	CRLMC/0001813/2023	STATE OF ORISSA MAHESH PRADHAN @ TAPU PRADHAN VS	SATYA PRAKASH SATAPATHY VS	// MOTANGA /11 /2023 ()
145	CRLMC/0001814/2023	STATE OF ODISHA GOPI @ GUPTANATH PRADHAN VS	BIPIN KUMAR NAYAK VS	// ASTARANGA /4 /2015 ()
146	CRLMC/0001815/2023	STATE OF ODISHA SHARAFAT ALI VS	BRAJA KISHOR PANDA VS	// JEYPORE TOWN /200 /2020 ()
147	CRLMC/0001816/2023	STATE OF ODISHA SHIV NARAYAN SONY VS STATE OF ODISHA	KAUSTAVA MOHANTY VS	// ULLUNDA /20 /2009 () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0001817/2023	BUTU @ BIRANCHI KABI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PARJANG /21 /2007 () //
149	CRLMC/0001818/2023	MRUTYUNJAYA BAITHARU VS STATE OF ODISHA	DEBABRATA DASH VS	JUNAGARH /91 /2018 ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi) CT/0000037/2021
150	CRLMC/0001819/2023	GHANASHYAM KISKU VS STATE OF ODISHA	SAILABALA JENA VS	BADSAHI /42 /2019 () //
151	CRLMC/0001820/2023	PRAVAT PANDA VS KANHU CHARAN BEHERA	ARIJEET MISHRA VS	/ /0 () //
152	CRLMC/0001821/2023	LAXMIKANTA NAYAK VS EXECUTIVE MAGISTRATE	BISIKESAN PRADHAN VS	BAMUNIGAM /121 /2022 EXECUTIVE MAGISTRATE,BALLIGUDA(Kandhamal) MISCA/0000050/2023
153	CRLMC/0001822/2023	NITESH SINHA VS STATE OF ODISHA	SAILESH DAS VS	BADAGODA P.S. /294 /2019 () //
154	CRLMC/0001823/2023	SUNIL NAIK @ SUNIL CHICKEN TIBHU NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	KANKADAHAD /108 /2022 () //
155	CRLMC/0001824/2023	BAPUNA @ SATYANANDA PATTASANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /19 /2023 () //
156	CRLMC/0001825/2023	PRADEEP KUMAR SAHU VS STATE OF ODISHA	NIRANJAN MAHARANA VS	/ /0 () //
157	CRLMC/0001826/2023	DIPTIREKHA BEHERA VS STATE OF ODISHA	PADMANAV BHUTIA VS	/ /0 () //
158	CRLMC/0001827/2023	MALAY KUMAR DHAL VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BARANGA /01 /2023 () //
159	CRLMC/0001828/2023	JALPANA PATRA	PRAVASH CHANDRA JENA	BHOGRAI /123 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0001829/2023	SK.HABU @SK.HABUBUL@ SK.HABIBULL	KULDEEP MOHANTY	REMUNA /15 /2015
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0001830/2023	BHUBANESWAR PRASAD VERMA	HEMANTA KUMAR MUND	/ /0
		VS	VS	()
		ENFORCEMENT DIRECTORATE		//
162	CRLMC/0001831/2023	UDAYA KUMAR BEHERA	SUBHAM SHARMA	RAMBHA (KHALLIKOTE) /158 /2022
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0001832/2023	PARMESWAR JENA	VIVEKANANDA JENA	KHANTAPADA /61 /2017
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0001833/2023	SUDAM BEHERA	AMULYA RATNA PANDA	BASTA /55 /2023
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0001834/2023	SABITA MAHANA	AMULYA RATNA PANDA	KAMARDA /27 /2023
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMC/0001835/2023	BUDHIRAM DALEEI	AMULYA RATNA PANDA	KHANTAPADA /169 /2021
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0001836/2023	MD. SAHAZAD @ SHAHBAZ @ CHHOTA	MITHUN DAS	CHAMPUA /126 /2016
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0001837/2023	SUBASH CHANDER SHARMA	PRATIK DASH	BHUBANESWAR CBI /5 /2020
		VS	VS	()
		REPUBLIC OF INDIA		//
169	CRLMP/0000710/2023	BASANTI BEHERA	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0000711/2023	GOUTAM BEHERA @ MANTU	SMRUTI RANJAN MOHAPATRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0000712/2023	DIRECTOR GENERAL OF POLICE, CUTTACK LISARANI NAYAK @ LISARANI BEHERA VS STATE OF ODISHA	DEBA KUMAR RATH VS	// /0 ()
172	CRLMP/0000713/2023	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// /0 ()
173	CRLMP/0000714/2023	KALU CHARAN POLAI @ PALLAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// /0 ()
174	CRLMP/0000715/2023	GHANASHYAM SETHI VS NAMITA SETHI	A.C.SETHI VS	// /0 ()
175	CRLMP/0000716/2023	MAMATA SWAIN VS THE PRINCIPAL SECY., HOME DEPT.	SANGRAM MISHRA VS	// /0 ()
176	CRLREV/0000189/2023	AVANEESH MEHER VS BIPIN KUMAR MEHER	MAHADEV SAHU VS	// /0 ()
177	CRLREV/0000190/2023	BAPUN JENA @ NARAYAN JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TIHIDI /506 /2022 ()
178	CRLREV/0000191/2023	SOUBHAGYA RANJAN NAYAK VS PRASANTA KUMAR BISWAL	ANUGRAHA NARAYAN SAMANTARAY VS	// /0 ()
179	CRLREV/0000192/2023	DHAWAJADHARI SAHU VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// /0 ()
180	CRP/0000017/2023	BAMAN CHARAN SWAIN VS PRABHAT KUMAR SWAIN	SUMITRA MOHANTY VS	// /0 ()
181	FAO/0000187/2023	DREDGING AND DESILTATION CO. PVT. LTD. VS ORISSA CONSTRUCTION CORPORATION LTD.	GOPINATH MISHRA VS	// /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0000347/2023	SUREKHA NAIK VS HIRALAL PARIDA	PRADEEP KUMAR MISHRA VS	// 0 //
183	MACA/0000348/2023	CHIRANJIBI PRUSTY VS SK.SOLEMAN	Supriyo Ranjan Mahapatra VS	// 0 //
184	MACA/0000349/2023	RAMAKANTA PRUSTY VS SK. SOLEMAN	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
185	MACA/0000350/2023	DIVL. MANaGER, NATIONAL INSURANCE CO. LTD. VS KALPANA DHARUA	G.P DUTTA VS	// 0 //
186	MACA/0000351/2023	THE MANAGER, ICICI LOMBARD, G.I.CO. LTD. VS BHUNIA @ BHUAN CHANDRA PRADHAN	G.P DUTTA VS	// 0 //
187	MACA/0000352/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS BABITA NAYAK	G.P.DUTTA VS	// 0 //
188	MACA/0000353/2023	M/S. ICICI LOMBARD G.I.CO. LTD. VS MARIAM TIRKI	ANUPAM DASH VS	// 0 //
189	MACA/0000354/2023	MADHUSMITA PRADHAN VS BALYAKRUSHNA PATRA	KAPILA CHARAN NAYAK VS	// 0 //
190	MACA/0000355/2023	SURESWARI BHOI VS SAPPA RAM NARESH BABU	KAPILA CHARAN NAYAK VS	// 0 //
191	MATA/0000122/2023	FANIBHUSAN TRIPATHY VS SWAGATIKA MOHAPATRA	BRAHMANANDA TRIPATHY VS	// 0 //
192	MATA/0000123/2023	AMARENDRA SAMAL VS SUNITA DAS @ SAMAL	AMARESH CHANDRA SAMAL VS	// 0 //
193	MATA/0000124/2023	MARCUS JOJO	UPENDRA KUMAR PANDEY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	JUDGE FAMILY COURT,ROURKELA(Sundargarh)
194	MSA/0000005/2023	PHALO BADAIK SRI SRI GOPALJI MAHAPRABHU BIJE	TAPAS KUMAR ACHARYA	CP/0000138/2015
		VS	VS	//
195	RPFAM/0000128/2023	INSPECTOR OF ENDOWMENTS, BERHAMPUR I DEBAKALYAN DAS	VIKRAM ACHARYA	ADDL.ASST.COMMNR OF ENDOWMENTS, BERHAMPUR(Ganjam)
		VS	VS	Oa/0000019/2004
		SABITA DAS		//
196	RSA/0000150/2023	CUTTACK MUNICIPAL CORPORATION	BISWAJIT MOHAPATRA	//
		VS	VS	()
		BANSIDHAR KHATUA		//
197	RVWPET/0000124/2023	COMMNR OF STATE TAX, ODISHA	SUNIL MISHRA, A.S.C.(C.T)	//
		VS	VS	()
		M/S. GODREJ SARA LEE LTD.		//
198	RVWPET/0000125/2023	RAMAN KUMAR SETHY	DR. JITENDRA KUMAR LENKA	//
		VS	VS	()
		BIJU PATNAIK UNIVERSITY OF TECHNOLOGY, ODISHA		//
199	RVWPET/0000126/2023	THE ORISSA MINERALS DEVELOPMENT CO. LTD. (SATO)	SMRUTI MOHANTY	//
		VS	VS	()
		GOVT. OF ORISSA		//
200	RVWPET/0000127/2023	THE ORISSA MINERALS DEVELOPMENT CO. LTD. (SATO)	SMRUTI MOHANTY	//
		VS	VS	()
		GOVT. OF ORISSA		//
201	RVWPET/0000128/2023	THE ORISSA MINERALS DEVELOPMENT CO. LTD. (SATO)	SMRUTI MOHANTY	//
		VS	VS	()
		GOVT. OF ODISHA		//
202	STREV/0000012/2023	M/S. NILACHAL CARBO METALICKS PVT. LTD.	UMESH CHANDRA BEHURA	//
		VS	VS	()
		STATE OF ODISHA		//
203	TRP(C)/0000144/2023	RASHMITA MOHANTY @ KAR	KRISHNA CHANDRA SAHU	//
		VS	VS	()
		JUGOJYOTI KAR		//
204	TRP(C)/0000145/2023	BISMITA PRIYADARSINI AICH	HRUDANANDA MOHAPATRA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0000722/2023	PRAVAT KUMAR MOHAPATRA BRANCH MANAGER,TATA MOTOR FINANCE LTD VS	PRAKASH KUMAR MISHRA VS	// // 0
206	WA/0000723/2023	KHAGESWAR SAHOO VICE CHAIRMAN, STATE COUNCIL FOR TECHNICAL VS	MANOJA KUMAR KHUNTIA VS	// // 0
207	WA/0000724/2023	SASMITA KAR STATE OF ODISHA VS	PRASANNA KUMAR MOHANTY, A.S.C. VS	// // 0
208	WA/0000725/2023	ANANDA CHANDRA JENA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // 0
209	WA/0000726/2023	SATYA NARAYAN MISHRA VICE CHAIRMAN, STATE COUNCIL FOR TECHNICAL VS	MANOJA KUMAR KHUNTIA VS	// // 0
210	WA/0000727/2023	SUVENDU KUMAR NANDA RAGHUNATH PALEI VS	CHITTARANJAN PATNAIK VS	// // 0
211	WA/0000728/2023	STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // 0
212	WA/0000729/2023	SURENDRANATH MISHRA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0
213	WP(C)/0011375/2023	SATYA SANKAR SAHOO RABINDRA KUMAR MOHANTY VS	TATHAGATA SAHOO VS	// // 0
214	WP(C)/0011376/2023	STATE OF ODISHA SOUMYA SUCHARITA VS	BAIJAYANTA KUMAR SWAIN VS	// // 0
215	WP(C)/0011377/2023	STATE OF ODISHA PRATAP CHANDRA DAS VS	MAGA BEHERA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0011378/2023	NABA KISHORE SINGH VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
217	WP(C)/0011379/2023	REBATI JENA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
218	WP(C)/0011380/2023	JOGI BHATRA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
219	WP(C)/0011381/2023	G. V. SANKAR RAO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
220	WP(C)/0011382/2023	HEMANTA HARIJAN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
221	WP(C)/0011383/2023	SK YAAR MOHAMMAD VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
222	WP(C)/0011384/2023	JYOTI RANJAN PANDA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
223	WP(C)/0011385/2023	GANESH KUMAR RATHO VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
224	WP(C)/0011386/2023	MANMATH MOHANTA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
225	WP(C)/0011387/2023	GIRIJA SHANKAR MOHAPATRA VS REGISTRAR COOPERATIVE SOCIETIES, BBSR	BAIDHARA SAHOO VS	// 0 //
226	WP(C)/0011388/2023	JOGENDR KUMAR GIRI VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
227	WP(C)/0011389/2023	KRUSHNA CHANDRA KAR	DHANESWAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0011390/2023	SUKANTA SEKHAR SATAPATHY	BAIDHARA SAHOO	//
		VS	VS	0
		REGISTRAR,COOPERATIVE SOCIETIES, BBSR		//
229	WP(C)/0011391/2023	JAGABANDHU PRADHAN	BAIDHARA SAHOO	//
		VS	VS	0
		REGISTRAR,COOPERATIVE SOCIETIES, BBSR		//
230	WP(C)/0011392/2023	PRADEEP KUMAR MOHANTA	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0011393/2023	HADIBANDHU GIRI	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR,COOPERATIVE SOCIETIES, BBSR		//
232	WP(C)/0011394/2023	DURYODHAN DALAI	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0011395/2023	DEBARAJ SAHU	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR,COOPERATIVE SOCIETIES,BBSR		//
234	WP(C)/0011396/2023	JAHARLAL RANA	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0011397/2023	PRATAP CHANDRA BISWAL	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR,COOPERATIVE SOCIETIES, BBSR		//
236	WP(C)/0011398/2023	SK. MOHAMMED FARUQUE	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0011399/2023	JAGADISH CHANDRA MOHANTA	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0011400/2023	SIBA PRASAD MISHRA	BAIDHAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0011401/2023	REGISTRAR, COOPERATIVE SOCIETIES, BBSR TARANISEN GIRI VS STATE OF ODISHA	MADHUMITA PANDA MADHUMITA PANDA VS VS	// // 0 //
240	WP(C)/0011402/2023	DOLAMANI CHOUDHURY VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS VS	// 0 //
241	WP(C)/0011403/2023	BIRENDRA KUMAR PANDA VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS VS	// 0 //
242	WP(C)/0011404/2023	SK. SAIFUDDIN VS STATE OF ODISHA	MADHUMITA PANDA VS VS	// 0 //
243	WP(C)/0011405/2023	SABITA LENKA VS STATE OF ODISHA	SRIDHAR RATH VS VS	// 0 //
244	WP(C)/0011406/2023	BHAGABATA MOHANTA VS STATE OF ODISHA	MADHUMITA PANDA VS VS	// 0 //
245	WP(C)/0011407/2023	BALARAM KALET VS STATE OF ODISHA	GYANARANJAN SETHI VS VS	// 0 //
246	WP(C)/0011408/2023	GITANJALI MAHARATHA VS STATE OF ODISHA	MADHUMITA PANDA VS VS	// 0 //
247	WP(C)/0011409/2023	NIRMALA KUMARI MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS VS	// 0 //
248	WP(C)/0011410/2023	DURGA ORAM VS THE CHAIRMAN-CUM-MD, MCL, BURLA	PABITRA KUMAR NAYAK VS VS	// 0 //
249	WP(C)/0011411/2023	SIDHESWAR PANIGRAHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0011412/2023	BPD STEEL SYNDICATE PVT. LTD., BARIPADA VS UNION OF INDIA	MUKESH AGARWAL VS	// 0 //
251	WP(C)/0011413/2023	PITAMBAR DHANI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0011414/2023	M/S. ODISHA TRADING HOUSE, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	MUKESH AGARWAL VS	// 0 //
253	WP(C)/0011415/2023	RABINDRA KUMAR JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0011416/2023	ASHOK KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0011417/2023	KAILASH NATH PATTANAİK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0011418/2023	MALAYA BISHOI VS THE PRINCIPAL CHIEF COMMNR. OF INCOME TAX, ODISHA, BBSR	JAGAMOHAN PATTANAİK VS	// 0 //
257	WP(C)/0011419/2023	MANORANJAN BHOI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
258	WP(C)/0011420/2023	KESHAB CHANDRA DASH VS COLLECTOR AND DM, KENDRAPARA	PRINOY MOHANTY VS	// 0 //
259	WP(C)/0011421/2023	DEVIJYOTI DIBYALOK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
260	WP(C)/0011422/2023	SRIKANT PARIJA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
261	WP(C)/0011423/2023	SK. INNUS	SATYA NARAYAN MISHRA 4	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		DIGBIJAY DAS		//
262	WP(C)/0011424/2023	VARENYAS HOSPITALITY PVT. LTD., KHURDA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0011425/2023	DR.PRABHAKAR SABAT	SANJIB SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0011426/2023	MANORAMA CONSTRUCTIONS, BBSR	PRANAB KUMAR GHOSE	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0011427/2023	DR. S. DHARMA RAO	SANJIB SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0011428/2023	KANAK MANJARI SATNAMI	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0011429/2023	ABHIMANYU BEHERA	SANDHYARANI PANI	//
		VS	VS	0
		THE SECY, DEPTT. OF HIGHER EDU,ODISHA		//
268	WP(C)/0011430/2023	BAIKUNTHA BALIYARSINGH	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0011431/2023	RATNAKAR SAHU	JYOTIRMAYA SAHOO	//
		VS	VS	0
		COLLECTOR, MAYURBHANJ		//
270	WP(C)/0011432/2023	CHITTARANJAN PARIDA	PRATAP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0011433/2023	RAJAT KUMAR MOHANTA	PRATAP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0011434/2023	SUSANTA KUMAR PATTANAİK	MANOJ KUMAR MOHANTY 2	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0011435/2023	STATE OF ODISHA DR. HIMANI JOSHI VS	ALOK KUMAR MOHAPATRA VS	// // 0
274	WP(C)/0011436/2023	STATE OF ODISHA MAMATA BHOI VS	KIRTAN DANG VS	// // 0
275	WP(C)/0011437/2023	STATE OF ODISHA SIV SANKAR SINGH VS	ARUN KUMAR PATRA VS	// // 0
276	WP(C)/0011438/2023	STATE OF ODISHA NARAHARI NAYAK VS	SOUBHAGYA KUMAR DASH VS	// // 0
277	WP(C)/0011439/2023	STATE OF ODISHA KHAOGALI CLEAN STREET FOOD HUB OWNERS ASSOCIATION VS	SOUBHAGYA KUMAR DASH VS	// // 0
278	WP(C)/0011440/2023	STATE OF ODISHA PRANITA PADHY VS	ARUN KUMAR PATRA VS	// // 0
279	WP(C)/0011441/2023	STATE OF ODISHA NRUSINGHA CHARAN PAIKRAY @ DEHURY VS	SUDHIR KUMAR MALLICK VS	// // 0
280	WP(C)/0011442/2023	THE STATE OF ODISHA ANJU DEVI VS	ARUN KUMAR PATRA VS	// // 0
281	WP(C)/0011443/2023	STATE OF ODISHA AMARESH KUMAR SINGH VS	ARUN KUMAR PATRA VS	// // 0
282	WP(C)/0011444/2023	STATE OF ODISHA DAITARI NAYAK VS	DIGAMBARA MISHRA VS	// // 0
283	WP(C)/0011445/2023	STATE OF ODISHA HIMANSU PRASAD SAHU VS	DIGAMBARA MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0011446/2023	GANESWAR BAIDYA VS GOURI MANDAL	RAMAKRISHNA NAIK VS	// 0 //
285	WP(C)/0011447/2023	JALANDHAR JANI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
286	WP(C)/0011448/2023	UPENDRA CHANDRA RATH VS STATE OF ODISHA	KAILASH CHANDRA SATAPATHY VS	// 0 //
287	WP(C)/0011449/2023	DIPTIRANI SING VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
288	WP(C)/0011450/2023	SANAK MAHANANDA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
289	WP(C)/0011451/2023	TAPAN TAKARIA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
290	WP(C)/0011452/2023	SARASWATI PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
291	WP(C)/0011453/2023	ISWARI PRASAD LENKA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
292	WP(C)/0011454/2023	BHAGIRATHI DWIBEDY VS NATIONAL HIGHWAY AUTHORITIES OF INDIA, KEONJHAR	KOUSIK ANANDA GURU VS	// 0 //
293	WP(C)/0011455/2023	NABAKISHORE NAYAK VS NATIONAL ALUMINIUM COMPANY LTD., BBSR	SARATHI JYOTI MOHANTY VS	// 0 //
294	WP(C)/0011456/2023	AMARNATH PATI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
295	WP(C)/0011457/2023	AKRUR KUMAR ROUTARAY	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0011458/2023	MANAS KUMAR SAMAL	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0011459/2023	RASHMITA JENA	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0011460/2023	PRASANT KUMAR SATPATHY	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0011461/2023	PRABHAKAR NAYAK	SUSANT DASH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0011462/2023	PRAFULLA KUMAR DEO	LAXMIDHAR PANGARI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0011463/2023	SABITA MALLA	RITA SINGH	//
		VS	VS	0
		UNION OF INDIA		//
302	WP(C)/0011464/2023	BHOLANATH NAIK	SATYAJIT MOHAPATRA	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR		//
303	WP(C)/0011465/2023	SANANDA SAHU	DEEPALI MAHAPATRA	//
		VS	VS	0
		INDIAN OVERSEAS BANK, BBSR		//
304	WP(C)/0011466/2023	SUBHASIS SARANGI	SAROJ KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0011467/2023	PRAHALAD MALIK	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0011468/2023	PARBATI PRIYA BISHOYI	BIRAJA PRASANNA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0011469/2023	STATE OF ODISHA KANCHANBALA SUKLA VS	B.N.PANDA (2) VS	// // 0
308	WP(C)/0011470/2023	SBI, BBSR DABAR MUNDA VS	NRUSINGHA CHARAN ROUT VS	// // 0
309	WP(C)/0011471/2023	CENTRAL BANK OF INDIA, MUMBAI MD.GHALIB VS	PRONOY MOHANTY VS	// // 0
310	WP(C)/0011472/2023	STATE OF ODISHA THE EXECUTIVE ENGINEER (ELECTRICAL), TPCODLS VS	BBSR CHANDRA DASH VS	// // 0
311	WP(C)/0011473/2023	M/S DHRUTI CONSTRUCTION AND DEVELOPMENT PVT. LTD., BBSR INDRAMANI SAHOO VS	DILLIP KUMAR PRADHAN VS	// // 0
312	WP(C)/0011474/2023	STATE OF ODISHA MARKAND CHARAN SAHOO VS	RAMA CHANDRA RAY VS	// // 0
313	WP(C)/0011475/2023	STATE OF ODISHA JDL LIME STONE AND DOLOMITE MINES, SUNDARG VS	RAMBAR ACHARYA VS	// // 0
314	WP(C)/0011476/2023	STATE OF ODISHA SAROJINI MALIK VS	BISWAMBAR MOHANTY VS	// // 0
315	WP(C)/0011477/2023	STATE OF ODISHA DUKHIBANDHAB MALLICK VS	ATMAJIT MANMITH DAS VS	// // 0
316	WP(C)/0011478/2023	STATE OF ODISHA PRAFULLA KUMAR OJHA VS	RAMA CHANDRA RAY VS	// // 0
317	WP(C)/0011479/2023	STATE OF ODISHA PUSPALATA LENKA VS	UMAKANT SAHOO VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0011480/2023	PALWINDER SINGH VS R.T.O., SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
319	WP(C)/0011481/2023	SATRUGHNA NAHAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
320	WP(C)/0011482/2023	SASHIBHUSAN TARENIA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
321	WP(C)/0011483/2023	SUNANDA PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
322	WP(C)/0011484/2023	ARUN KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
323	WP(C)/0011485/2023	KHETRAMONI SANDHIBIGRAH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
324	WP(C)/0011486/2023	SATYABRATA PAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
325	WP(C)/0011487/2023	ABINASH HATI VS STATE OF ODISHA	RAJAT PANDA VS	// 0 //
326	WP(C)/0011488/2023	LAXMAN DEHURY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
327	WP(C)/0011489/2023	SIBU KHANDELWAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
328	WP(C)/0011490/2023	DEEPAK AGRAWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
329	WP(C)/0011491/2023	TRIBIKRAM PARIDA	SITANSU MOHAN SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0011492/2023	SUBHAKANTA DAS	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0011493/2023	SUSANTA DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0011494/2023	DINESH KUMAR AGRAWAL	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0011495/2023	SUBHASHISH SAHOO	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0011496/2023	SUBHAM KUMAR SAHU	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0011497/2023	AVIPSIT RATH		//
		VS	VS	0
		THE STATE OF ODISHA		//
336	WP(C)/0011498/2023	DHANESWAR GHADAI	MITRA RANJAN TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0011499/2023	PRADOSH KUMAR MOHANTY	DINABANDHU NAYAK	//
		VS	VS	0
		ADDL.COMMNR. ADDL. REVISIONAL COURT NO IV, BBSR		//
338	WP(C)/0011500/2023	ADHIKARI SWAIN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0011501/2023	SANJEEB ROUT	RAJIB RATH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0011502/2023	BIJAY KUMAR SATAPATHY	DHANESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0011503/2023	STATE OF ODISHA SANJEEB ROUT VS	RAJIB RATH VS	// // ()
342	WP(C)/0011504/2023	STATE OF ODISHA MANORAMA CONSTRUCTIONS, BBSR VS	PRANAB KUMAR GHOSE VS	// // ()
343	WP(C)/0011505/2023	STATE OF ODISHA KALYANI KUMARI DHAL VS	DHANESWAR BEHERA VS	// // ()
344	WP(C)/0011506/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	DHANESWAR BEHERA VS	// // ()
345	WP(C)/0011507/2023	STATE OF ODISHA SAPAN ROURAY VS	RAJIB RATH VS	// // ()
346	WP(C)/0011508/2023	STATE OF ODISHA HIRALAL MOHANTA VS	DHANESWAR BEHERA VS	// // ()
347	WP(C)/0011509/2023	STATE OF ODISHA KALYANI DEO VS	BIBEKANANDA BHUYAN VS	// // ()
348	WP(C)/0011510/2023	STATE OF ODISHA DHIRENDRA KUMAR SWAIN VS	DHANESWAR BEHERA VS	// // ()
349	WP(C)/0011511/2023	STATE OF ODISHA SUBRATA KUMAR SATHUA VS	DHANESWAR BEHERA VS	// // ()
350	WP(C)/0011512/2023	STATE OF ODISHA CHANDRA SHEKHAR PRADHAN VS	BIBEKANANDA BHUYAN VS	// // ()
351	WP(C)/0011513/2023	UNION OF INDIA SAROJ KUMAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0011514/2023	DURYODHAN MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
353	WP(C)/0011515/2023	LINGARAJ PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
354	WP(C)/0011516/2023	KALYANI DEO VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
355	WP(C)/0011517/2023	MINIKA NAYAK VS COMMNR. CUM SECY. TO GOVT. OF ODISHA, BBSR	BRAHMANANDA TRIPATHY VS	// 0 //
356	WP(C)/0011518/2023	GIRIJA SANKAR MOHARANA VS COLLECTOR-CUM-DM, CUTTACK	DWARIKA PRASAD MOHANTY VS	// 0 //
357	WP(C)/0011519/2023	PUJASHREE SAMAL VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
358	WP(C)/0011520/2023	KALYANI DEO VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
359	WP(C)/0011521/2023	LILI DAS VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// 0 //
360	WP(C)/0011522/2023	PRAKASH DALAI VS UNION OF INDIA	R.N.BISWAL VS	// 0 //
361	WP(C)/0011523/2023	KALYANI DEO VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
362	WP(C)/0011524/2023	NARAYAN DALAI VS UNION OF INDIA	R.N.BISWAL VS	// 0 //
363	WP(C)/0011525/2023	SUSANT MALICK	ANURAG PATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0011526/2023	JAYA PRAKASH NARAYAN BHANJA DEO	NIRANJAN PANDA	//
		VS	VS	0
		UNION OF INDIA		//
365	WP(C)/0011527/2023	GANESH SPONGE PVT. LTD., BBSR	AMIT PATNAIK	//
		VS	VS	0
		THE ASSESMENT UNIT OF NATONAL FACELESS ASSESSMENT CENTRE, NEW DELHI		//
366	WP(C)/0011528/2023	SRI BALDEV JEW AND SRI HANUMAN JEW, CUTTACK	NMAY MISHRA	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENTS, BBSR		//
367	WP(C)/0011529/2023	TARUN MOHANTY	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		THE COMMNR. OF CT AND GST, CUTTACK		//
368	WP(C)/0011530/2023	DILIP KUMAR MOHANTY	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0011531/2023	KALINGA WARRIOR (PARTNERSHIP FIRM), CUTTACK	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0011532/2023	BISMITA DAS	SAMBIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0011533/2023	M/S.DURGA CONSTRUCTION, JAGATSINGHPUR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0011534/2023	BANKANIDHI NAYAK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0011535/2023	GANGADHAR JENA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
374	WP(C)/0011536/2023	SOUMYA RANJAN SAHU	JAGANNATH BHUYAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0011537/2023	STATE OF ODISHA JYOTIRMAYEE ACHARYA VS	BISWAJIT PARIDA VS	// // 0
376	WP(C)/0011538/2023	STATE OF ODISHA GIRISH KUMAR MOHANTY VS	BANSHIDHAR SATAPATHY VS	// // 0
377	WP(C)/0011539/2023	THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDAION, CUTTACK GANGADHAR ROUT VS	BISWAJIT PARIDA VS	// // 0
378	WP(C)/0011540/2023	STATE OF ODISHA JYOTISMINA MANTRI VS	PRAMODA KUMAR MISHRA VS	// // 0
379	WP(C)/0011541/2023	STATE OF ODISHA GAYAMANI DAS VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
380	WP(C)/0011542/2023	STATE OF ODISHA PANCHANAN PRADHAN VS	MANAS RANJAN BADAJENA VS	// // 0
381	WP(C)/0011543/2023	STATE OF ODISHA BANKA BIHARI SINGH VS	PITAMBAR PANDA VS	// // 0
382	WP(C)/0011544/2023	STATE OF ODISHA SARAT KUMAR MOHAPATRA VS	AJIT KUMAR MOHANTY VS	// // 0
383	WP(C)/0011545/2023	STATE OF ODISHA SUSANTA KUMAR GIRI VS	PITAMBAR PANDA VS	// // 0
384	WP(C)/0011546/2023	STATE OF ODISHA ANITA SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0
385	WP(C)/0011547/2023	STATE OF ODISHA SURYA INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, KUMHARA VS	PROF. DR. KUMHARA SAMANTARAY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0011548/2023	TAPAN KUMAR NAYAK VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
387	WP(C)/0011549/2023	SRIRAM SCHOOL AND NURSING, BARAGARH VS STATE OF ODISHA	NIRVAYA KUMAR SAMANTARAY VS	// 0 //
388	WP(C)/0011550/2023	TRIBHUBANNANDA DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
389	WP(C)/0011551/2023	KOSHAL COLLEGE OF NURSING, NEXAPALI, SAMBALPUR VS STATE OF ODISHA	NIRVAYA KUMAR SAMANTARAY VS	// 0 //
390	WP(C)/0011552/2023	SHAIKH COLLEGE OF NURSING BARIPADA VS STATE OF ODISHA	NIRVAYA KUMAR SAMANTARAY VS	// 0 //
391	WP(C)/0011553/2023	SUBODH NARAYAN SAA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
392	WP(C)/0011554/2023	GOPAL MEHER VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
393	WP(C)/0011555/2023	SUKANTA MUDULI VS STATE OF ODISHA	DR. JANMEJAYA RAY VS	// 0 //
394	WP(C)/0011556/2023	CHITTARANJAN DALABEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
395	WP(C)/0011557/2023	SARAT KUMAR DASH VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
396	WP(C)/0011558/2023	KAMAL PASARI VS ASSESSMENT UNIT OF N.F.A.C, NEW DELHI	KSHIROD KUMAR SAHOO VS	// 0 //
397	WP(C)/0011559/2023	BRUSHABA SAHU	OM SWARUP	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		DISTRICT COLLECTOR, ANGUL		//
398	WP(C)/0011560/2023	SUBHENDRA MOHANTY	SHIVSANKAR MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
399	WP(C)/0011561/2023	JYOTISMITA MANTRI	PRAMODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0011562/2023	TAPAN KUMAR SAHU	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0011563/2023	RABINDRA KUMAR AGARWAL	BISWAJIT NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0011564/2023	DILLIP KUMAR SAMANTRAY	RAKESH KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0011565/2023	BASUDEV PADHAN	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0011566/2023	NILADRI BIHARI PATTANAYAK	JAYADEBA BEHERA	//
		VS	VS	0
		COMMNR. OF ENDOWMENTS, BBSR		//
405	WP(C)/0011567/2023	KHAGESWAR NAIK	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0011568/2023	NALINIKANTA BEHERA	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0011569/2023	SAJAN KUMAR MITTAL	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0011570/2023	SAI PRASAD TRIPATHY	SUSANTA KUMAR NATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0003592/2023	NIBEDITA DASH SUNAKAR SWAIN @ ANTARYAMI PARIDA VS STATE OF ODISHA	SANGRAM RATH VS	// PATKURA /426 /2022 ()
410	ABLAPL/0003593/2023	SHASHIKALA SAHOO VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	// MARINE PS JATADHARI MUHAN /14 /2023 ()
411	ABLAPL/0003594/2023	SASHI CHANDAN @ SHASHI CHANDAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// SINDHIKELA PS /80 /2023 ()
412	ABLAPL/0003595/2023	SONU BHOI @ PARABHOI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// / /0 ()
413	ABLAPL/0003596/2023	BHASKARA MOHAPATRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// BALANGA /42 /2023 ()
414	ABLAPL/0003597/2023	SUBHAM MEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// KESINGA /104 /2023 ()
415	ABLAPL/0003598/2023	SUBHAM MEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// TITILAGARH /75 /2023 ()
416	ABLAPL/0003599/2023	KISMAT ALI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// KESINGA /155 /2020 ()
417	ABLAPL/0003600/2023	PINKUNA @ BISHAL ROUT VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	// BARANGA /87 /2023 ()
418	ABLAPL/0003601/2023	PRAMOD SENAPATI VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// ASTARANGA MARINE PS /4 /2023 ()
419	ABLAPL/0003602/2023	CHEETI SATISH RAO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BELPARA /44 /2023 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0003603/2023	SIRA RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 () //
421	ABLAPL/0003604/2023	HARMOHAN PATTANAYAK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	SAHADEV KHUNTA /4 /2022 () //
422	ABLAPL/0003605/2023	MILAN KUMAR JAGADEV VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JANKIA P.S. /104 /2023 () //
423	ABLAPL/0003606/2023	NILACHALA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	PURUSHOTTAMPUR /214 /2023 () //
424	ABLAPL/0003607/2023	PURNA CHANDRA MALLICK VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	MARINE PS JATADHARI MUHAN /14 /2023 () //
425	ABLAPL/0003608/2023	KALIA BEHERA VS STATE OF ODISHA	RAMDAS ACHARY VS	HINJILI (ASKA) /112 /2023 () //
426	ABLAPL/0003609/2023	SANTOSH KUMAR DASH VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	NIALI /109 /2023 () //
427	ABLAPL/0003610/2023	PRAKASH CHANDRA JENA VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	KUDANAGARI /187 /2023 () //
428	ABLAPL/0003611/2023	KABITA HOTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /172 /2022 () //
429	ABLAPL/0003612/2023	BASANTA KUMAR SENAPATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /55 /2023 () //
430	ABLAPL/0003613/2023	KESHAB CHANDRA JENA VS UNION OF INDIA	ANUPAM RATH VS	//0 () //
431	ABLAPL/0003614/2023	PABITRA KUMAR PRADHAN	PRASANTA KUMAR PANDA	RAJGANGPUR /165 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :11/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0003615/2023	STATE OF ODISHA JITENDRA ROUT	SMRUTI RANJAN ROUT	// MANCHESWAR P.S. /142 /2023
		VS	VS	()
433	ABLAPL/0003616/2023	STATE OF ODISHA BIJAY DIXIT @ BIJAYA KUMAR DIXIT	UNMESH CHANDRA JENA	// BHADRAK RURAL /631 /2022
		VS	VS	()
434	ABLAPL/0003617/2023	STATE OF ODISHA JATIN SETHY @ JATIN KUMAR SETHY	SUSIL KUMAR PATTNAIK	// PATNA /55 /2023
		VS	VS	()
435	ABLAPL/0003618/2023	STATE OF ODISHA SANJAY BEHERA	BASANTA KUMAR DAS	// BARIPADA SADAR /70 /2023
		VS	VS	()
436	ABLAPL/0003619/2023	STATE OF ODISHA CHAGALA SINGH	SAPAN KUMAR LENKA	// KANDARPUR /62 /2023
		VS	VS	()
437	ABLAPL/0003620/2023	STATE OF ODISHA HRUSHIKESH NAYAK	MANAS KUMAR CHAND	// BANAPUR P.S. /128 /2023
		VS	VS	()
438	ABLAPL/0003621/2023	STATE OF ODISHA BINAY SINGH	BIJAYA KUMAR RAGADA	// THELKOLOI PS /297 /2022
		VS	VS	()
439	ABLAPL/0003622/2023	STATE OF ODISHA BIJAYA MALLICK	SAROJ KUMAR PADHI	// PIPLI /157 /2023
		VS	VS	()
440	ABLAPL/0003623/2023	STATE OF ODISHA RADHAKANTA DAS	BHABANI SHANKAR DASPARIDA	// SORO /191 /2023
		VS	VS	()
441	ABLAPL/0003624/2023	STATE OF ODISHA ANUJ KUMAR PATRA	ANURAG PATI	// KHUNTUNI /64 /2023
		VS	VS	()
442	ABLAPL/0003625/2023	STATE OF ODISHA SUSANTA BEHERA	CHIRANJIB ROUT	// SAMAL /23 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0003626/2023	STATE OF ODISHA SATISH KUMAR SAHA VS	NIRANJAN LENKA VS	// BARIPADA TOWN /205 /2023 ()
444	ABLAPL/0003627/2023	STATE OF ODISHA MAHESH SHARMA @ MAHENDRA VS	RAMESH CHANDRA MAHARANA VS	// JAGATPUR /157 /2023 ()
445	ABLAPL/0003628/2023	STATE OF ODISHA DEBASIS PATRA VS	RAMA CHANDRA JENA VS	// Bamapada (Industrial Area) /57 /2023 ()
446	ABLAPL/0003629/2023	STATE OF ODISHA JYOTI PRAKASH MISHRA VS	SOHAN MISHRA VS	// DHAULI PS /61 /2023 ()
447	ABLAPL/0003630/2023	STATE OF ODISHA PRABHATI MANGARAJ VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /76 /2023 ()
448	ABLAPL/0003631/2023	STATE OF ODISHA LAXMIMANI SAHU VS	SAPAN KUMAR LENKA VS	// UDALA /88 /2023 ()
449	ABLAPL/0003632/2023	STATE OF ODISHA ASISH MANDAL VS	ANUGRAHA NARAYAN SAMANTARAY VS	// ERASAMA /129 /2023 ()
450	ABLAPL/0003633/2023	STATE OF ODISHA SAROJ KUMAR SAHOO @ KALIA VS	SAPAN KUMAR LENKA VS	// / /0 ()
451	ABLAPL/0003634/2023	STATE OF ODISHA DEBENDRA KUMAR SWAIN VS	ARJUNA CHARANA BEHERA VS	// MADHUPATNA /111 /2023 ()
452	ABLAPL/0003635/2023	STATE OF ODISHA RATNAKAR BEHERA VS	MANAS RANJAN BADAJENA VS	// BALANGA /191 /2022 ()
453	ABLAPL/0003636/2023	STATE OF ODISHA SULTAN KHAN VS	JYOTIRMAYA SAHOO VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0003637/2023	SUKANTA KUMAR BISWAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	TIRTOL /161 /2023 () //
455	ABLAPL/0003638/2023	PABITRA MOHAN JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARI /318 /2022 () //
456	ABLAPL/0003639/2023	SUBIT KUMAR SWAIN @ BABULU VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /1 /2023 () //
457	ABLAPL/0003640/2023	DIPUNA @ LOKANATH JENA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /95 /2023 () //
458	ABLAPL/0003641/2023	BHIMA CHARAN JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /33 /2023 () //
459	ABLAPL/0003642/2023	ARJUN BHOI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /101 /2023 () //
460	ABLAPL/0003643/2023	MITHUN BAIGA VS STATE OF ODISHA	AMIT BISWAL VS	JHARSUGUDA /212 /2023 () //
461	ABLAPL/0003644/2023	DAYASAGAR NAIK VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	JHARBANDH /54 /2023 () //
462	ABLAPL/0003645/2023	KAILASH CHANDRA PARIDA VS STATE OF ODISHA	ARJEET MISHRA VS	PURUSHOTTAMPUR /214 /2023 () //
463	ABLAPL/0003646/2023	SATYAJIT BADI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE TOWN /83 /2023 () //
464	ABLAPL/0003647/2023	SUDAM BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /55 /2023 () //
465	ABLAPL/0003648/2023	SUDEEP NAYAK	MILAN KUMAR BADU	BARGARH /213 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :11/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :11/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	17/2023 CRP/17/2023	BAMAN CHARAN SWAIN-MP	SUMITRA MOHANTY
2	27/2023 WPC(OA)/3164/2015	D ANAND-MP	M/S K.C. SAHU, S.S. SAHU
3	30/2023 MSA/5/2023	SRI SRI GOPALJI MAHAPRABHU BIJE-MP	TAPAS KUMAR ACHARYA
4	35/2023 STREV/12/2023	M/S. NILACHAL CARBO METALICKS PVT. LTD.-MP	UMESH CHANDRA BEHURA
5	117/2023 RVWPET/245/2019	M/S.SUBURBAN INDUSTRIES PVT.LTD.-MP	MR. SUPRIYO RANJAN MOHAPATRA, P.C. MAHAPATRA
6	118/2023 RVWPET/124/2023	COMMNR OF STATE TAX, ODISHA-MP	SUNIL MISHRA, A.S.C.(C.T)
7	119/2023 RVWPET/125/2023	RAMAN KUMAR SETHY-MP	DR. JITENDRA KUMAR LENKA
8	119/2023 CMAPL/296/2023	JYOTSNA LUGUN-MP	ADV
9	120/2023 CMAPL/298/2023	NABANITA SA-MP	ADV
10	135/2023 CRLMP/2702/2022	RAMEN KUMAR DAS-MP	KAMADEV MOHANTY
11	138/2023 MATA/123/2023	AMARENDRA SAMAL-MP	AMARESH CHANDRA SAMAL
12	149/2023 CONTC/7427/2022	SARAT NAYAK-MP	KRISHNA CHANDRA SAHU
13	150/2023 CONTC/7425/2022	DUSMANTA KUMAR SETHY-MP	ADV. M/S.KRISHNA CHANDRA SAHU
14	150/2023 RPFAM/128/2023	DEBAKALYAN DAS-MP	VIKRAM ACHARYA
15	151/2023 CONTC/7426/2022	GOUTAM MEHER-MP	ADV. M/S.KRISHNA CHANDRA SAHU
16	152/2023 CONTC/6497/2022	HEMANTA JUEL TAKRI-MP	M/S SATYABRATA MOHANTY 1,T.K.KAMILA
17	153/2023 CONTC/6902/2021	SHYAM SUNDAR PANDA-MP	M/S AKSHYANSHU SEKHAR NANDY
18	154/2023 CONTC/16/2023	PRASHANTA PANIGRAHI-MP	BIJAYA KUMAR DASH
19	160/2023 TRP(C)/144/2023	RASHMITA MOHANTY @ KAR-MP	KRISHNA CHANDRA SAHU
20	161/2023 TRP(C)/145/2023	BISMITA PRIYADARSINI AICH-MP	HRUDANANDA MOHAPATRA
21	254/2023 CRLREV/170/2023	BISWO RANJAN BEHERA-MP	SUBHASISH SATAPATHY
22	255/2023 CRLREV/190/2023	BAPUN JENA @ NARAYAN JENA-MP	PRADEEP KUMAR DAS
23	256/2023 CRLREV/191/2023	SOUBHAGYA RANJAN NAYAK-MP	ANUGRAHA NARAYAN SAMANTARAY
24	257/2023 CRLREV/44/2022	DURYADHANA PATRA-MP	HEMANTA KUMAR TRIPATHY
25	305/2023 FAO/126/2023	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED-MP	ANU MEDHAKUMAR GHOSE
26	367/2023	INDIAN BANK-MP	BISWAJIT MOHAPATRA

27	RSA/149/2023 368/2023	NILAMBAR GOUD@HERNA-MP	M/S.U.C.MISHRA
28	RSA/353/2015 369/2023	NILAMBAR GOUD@HERNA-MP	M/S.U.C.MISHRA
29	RSA/353/2015 370/2023	CUTTACK MUNICIPAL CORPORATION-MP	S.K.DEY
30	RSA/150/2023 371/2023	SUMITRA MEHER-MP	PRASHANTA KUMAR NAYAK
31	RSA/136/2023 372/2023	SUBASH CH.SAMANTARAY-MP	M/S.B.H.MOHANTY, MR. MANAS DASH BURMA,
32	RSA/304/2010 373/2023	SUBASH CH.SAMANTARAY-MP	M/S.B.H.MOHANTY, MR. MANAS DASH BURMA,
33	RSA/304/2010 374/2023	MUNA MOHAPATRA-MP	
34	RSA/294/2018 391/2023	BHAGIRATHI NAYAK-MP	SUMITRA MOHANTY
35	CMP/418/2023 392/2023	VISHNU DEO RAY-MP	PRATYUSHA NAIDU
36	CMP/419/2023 393/2023	OMKARNAND @ OMKARANANDA PUROHIT-MP	TUSAR KUMAR MISHRA
37	CMP/420/2023 394/2023	OMKARNAND @ OMKARANANDA PUROHIT-MP	TUSAR KUMAR MISHRA
38	CMP/421/2023 395/2023	AKSHAYA KUMAR SENA-MP	
39	CMP/167/2020 396/2023	NILAMANI SWAIN-MP	HRUDANANDA MOHAPATRA
40	CMP/424/2023 397/2023	ANUP KUMAR DAS-MP	BIBHU PRASAD MOHANTY
41	CMP/425/2023 398/2023	KAMALJIT KAUR @ KAMAL SHAHDEO-MP	PRAFULLA KUMAR LENKA
42	CMP/426/2023 542/2023	BHANJA KISHORE @ SANJAYA @ SANJEEB @ RAJU NAIK	AKSHAYA KUMAR SAHOO
43	BLAPL/12227/2022 543/2023	NABIN KUMAR ACHARYA-MP	
44	BLAPL/12823/2022 544/2023	PRASANNA BHOI-MP	SOMANATH NANDA
45	BLAPL/9684/2022 545/2023	KAILASH CHANDRA RAJ-MP	SUCHIT KUMAR NAYAK
46	BLAPL/11188/2022 546/2023	TUNA PRADHAN-MP	JYOTIRMAYA SAHOO
47	BLAPL/4002/2023 547/2023	BIBHUTI BHUSAN BEHERA-MP	
48	BLAPL/13160/2022 548/2023	LALA AMRUT SAGAR RAY-MP	DEBASNAN DAS
49	BLAPL/4016/2023 549/2023	RASHMIKANTA SAHOO @ SAHU-MP	BISHNU PRASAD PRADHAN
50	BLAPL/7507/2022 612/2023	D.M., M/S.ORIENTAL INSURANCE CO LTD-MP	PRASANTA KUMAR MAHALI
51	MACA/218/2023 613/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
52	MACA/219/2023 614/2023	HIRALAL LATH-MP	PRADEEP KUMAR MISHRA
53	MACA/234/2023 615/2023	HIRALAL LATH-MP	PRADEEP KUMAR MISHRA
54	MACA/246/2023 616/2023	SUREKHA NAIK-MP	PRADEEP KUMAR MISHRA
55	MACA/347/2023 617/2023	SUREKHA NAIK-MP	PRADEEP KUMAR MISHRA
56	MACA/347/2023 618/2023	CHIRANJIBI PRUSTY-MP	Supriyo Ranjan Mahapatra
57	MACA/348/2023 619/2023	RAMAKANTA PRUSTY-MP	SUPRIYO RANJAN MAHAPATRA
	MACA/349/2023		

58	620/2023 MACA/349/2023	RAMAKANTA PRUSTY-MP	SUPRIYO RANJAN MAHAPATRA
59	621/2023 MACA/329/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIBHUTI BHUSAN MISHRA
60	622/2023 MACA/329/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIBHUTI BHUSAN MISHRA
61	623/2023 MACA/304/2023	THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	IMPBRAT SATPATHY
62	624/2023 MACA/905/2018	NATIONAL INSURANCE COMPANY LTD.-MP	
63	625/2023 MACA/907/2018	NATIONAL INSURANCE COMPANY LTD.-MP	
64	626/2023 MACA/908/2018	NATIONAL INSURANCE COMPANTY LTD.-MP	
65	627/2023 MACA/909/2018	NATIONAL INSURANCE CO.LTD.-MP	
66	628/2023 MACA/910/2018	NATIONAL INJSURANCE CO.LTD.-MP	
67	629/2023 MACA/468/2014	D.M.,M/S.O.I.CO.LTD.-MP	
68	630/2023 MACA/350/2023	DIVL. MANaGER, NATIONAL INSURANCE CO. LTD.-MP	G.P DUTTA
69	631/2023 MACA/351/2023	THE MANAGER, ICICI LOMBARD, G.I.CO. LTD.-MP	G.P DUTTA
70	632/2023 MACA/352/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	G.P
71	633/2023 MACA/353/2023	M/S. ICICI LOMBARD G.I.CO. LTD.-MP	ANUPAM DASH
72	732/2023 ABLAPL/1572/2023	BIJAY KUMAR NAYAK @ BIJAY NAYAK-MP	
73	733/2023 ABLAPL/1573/2023	BIJAY KUMAR NAYAK @ BIJAY NAYAK-MP	
74	734/2023 ABLAPL/2134/2023	GABARDHAN JENA-MP	P. C. MAHARANA
75	735/2023 ABLAPL/10471/2020	BISHNU BEHERA-MP	RAMAKRISHAN NAIK
76	736/2023 ABLAPL/2151/2023	JHONSON SHAKTISWAR BARDHAN-MP	
77	737/2023 ABLAPL/16416/2022	SUJIT NAYAK @ CHINTU-MP	CHIRANJEEV BIDYABHUSHAN
78	738/2023 ABLAPL/2399/2023	SIDHESWAR MOHAPATRA @ BEHERA-MP	
79	739/2023 ABLAPL/192/2023	PABINA DAS-MP	
80	740/2023 ABLAPL/1719/2023	MARKANDA SAMANTARAY-MP	
81	741/2023 ABLAPL/10164/2022	BIKASH JENA-MP	
82	742/2023 ABLAPL/683/2023	SOAIB AKHTAR-MP	
83	743/2023 ABLAPL/2022/2023	BINODA NANDA PANDA-MP	DIBAKAR BISWAL
84	744/2023 ABLAPL/2038/2023	BAMADEV SWAIN @ BABUNA SWAIN-MP	
85	745/2023 ABLAPL/2912/2023	BICHITRA BHUYAN@KALIA-MP	
86	746/2023 ABLAPL/1867/2023	MAMATA MOHANTY-MP	
87	747/2023 ABLAPL/13276/2022	UTTAM KUMAR PAL-MP	
88	748/2023 ABLAPL/2661/2023	MADHAB CHANDRA BHUJABALA-MP	
89	853/2023	SUSANTA KUMAR JENA-MP	ABHISHEK DASH

90	CRLA/35/2021 854/2023	UMAKANTA PRADHAN-MP	M/S CHITTARANJAN SAHU
91	CRLA/353/2018 855/2023	SIBA HANS@SHIBA HANS-MP	M/S.S.S.RAY
92	CRLA/65/2018 856/2023	HANANKA SABAR@KANAKA@ALOK-MP	SUCHIT KUMAR NAYAK M/S.DEVASHIS PANDA
93	CRLA/659/2021 857/2023	UTTAM MALLIK-MP	M/S.DEVASHIS PANDA
94	CRLA/152/2017 858/2023	DEBANANDA PATEL @ DEGA-MP	UMA SHANKAR PATEL
95	CRLA/393/2023 859/2023	DEBANANDA PATEL @ DEGA-MP	UMA SHANKAR PATEL
96	CRLA/393/2023 860/2023	JITU APAT-MP	SUSANTA SEKHAR PARIDA
97	CRLA/317/2023 861/2023	RATANA MUNDA-MP	BIJAYA KUMAR RAGADA
98	CRLA/395/2023 862/2023	PRAMOD BEHERA-MP	JYOTIRMAYA SAHOO
99	CRLA/229/2019 863/2023	ABHISEK SHARMA-MP	SIDHARTHA DAS
100	CRLA/396/2023 864/2023	ABHISEK SHARMA-MP	SIDHARTHA DAS
101	CRLA/396/2023 865/2023	SUNARAM TUDU-MP	DEBASNAN DAS
102	CRLA/397/2023 866/2023	SUNARAM TUDU-MP	DEBASNAN DAS
103	CRLA/397/2023 867/2023	SUNARAM TUDU-MP	DEBASNAN DAS
104	CRLA/397/2023 868/2023	DURGA PRASAD JENA-MP	
105	CRLA/105/2018 1275/2023	SHIV NARAYAN SONY-MP	KAUSTAVA MOHANTY
106	CRLMC/1816/2023 1276/2023	GHANASHYAM KISKU-MP	SAILABALA JENA
107	CRLMC/1819/2023 1277/2023	PRAVAT PANDA-MP	ARIJEET MISHRA
108	CRLMC/1820/2023 1278/2023	LAXMIKANTA NAYAK-MP	BISIKESAN PRADHAN
109	CRLMC/1821/2023 1279/2023	GOBINDA SETHI-MP	
110	CRLMC/951/2023 1280/2023	SUNIL NAIK @ SUNIL CHICKEN TIBHU NAIK-MP	BHARAT BHUSAN ROUSTRAY
111	CRLMC/1823/2023 1281/2023	PRADEEP KUMAR SAHU-MP	NIRANJAN MAHARANA
112	CRLMC/1825/2023 1282/2023	MALAY KUMAR DHAL-MP	ARUN KUMAR BUDHIA
113	CRLMC/1827/2023 1283/2023	JALPANA PATRA-MP	PRAVASH CHANDRA JENA
114	CRLMC/1828/2023 1284/2023	LITAN SENAPATI-MP	
115	CRLMC/1326/2023 1285/2023	SUBASH CHANDER SHARMA-MP	PRATIK DASH
116	CRLMC/1837/2023 1847/2023	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
117	WA/580/2020 1848/2023	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
118	WA/583/2020 1849/2023	VICE CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA-MP	
119	WA/723/2023 1850/2023	VICE CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA-MP	
120	WA/723/2023 1851/2023	VICE CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA-MP	
	WA/726/2023		

121	1852/2023 WA/726/2023	VICE CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
122	1853/2023 WA/724/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
123	1854/2023 WA/724/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
124	1855/2023 WA/724/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
125	1856/2023 WA/725/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
126	1857/2023 WA/725/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
127	1858/2023 WA/725/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
128	1859/2023 WA/728/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
129	1860/2023 WA/728/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
130	1861/2023 WA/728/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
131	1862/2023 WA/729/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
132	1863/2023 WA/729/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
133	1864/2023 WA/729/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
134	5245/2023 WP(C)/11377/2023	PRATAP CHANDRA DAS-MP	MAGA BEHERA
135	5246/2023 WP(C)/11380/2023	JOGI BHATRA-MP	SUBHASREE MOHANTY
136	5247/2023 WP(C)/11381/2023	G. V. SANKAR RAO-MP	ARUN KUMAR PATRA
137	5248/2023 WP(C)/11382/2023	HEMANTA HARIJAN-MP	SUBHASREE MOHANTY
138	5249/2023 WP(C)/6707/2021	DAMU BHATRA-MP	SANJIB MOHANTY
139	5250/2023 WP(C)/11384/2023	JYOTI RANJAN PANDA-MP	SUBHASREE MOHANTY
140	5251/2023 WP(C)/11385/2023	GANESH KUMAR RATHO-MP	SUBHASREE MOHANTY
141	5252/2023 WP(C)/15369/2022	DR. ASHOK KUMAR SAHOO-MP	SIDDHARTH PRASAD MISHRA
142	5253/2023 WP(C)/11407/2023	BALARAM KALET-MP	GYANARANJAN SETHI
143	5254/2023 WP(C)/11410/2023	DURGA ORAM-MP	PABITRA KUMAR NAYAK
144	5255/2023 WP(C)/20848/2022	SASALANCHHAN ACHARYA-MP	
145	5256/2023 WP(C)/11412/2023	BPD STEEL SYNDICATE PVT. LTD., BARIPADA-MP	MUKESH AGARWAL
146	5257/2023 WP(C)/11414/2023	M/S. ODISHA TRADING HOUSE, CUTTACK-MP	MUKESH AGARWAL
147	5258/2023 WP(C)/11415/2023	RABINDRA KUMAR JENA-MP	PRAFULLA KUMAR MOHAPATRA
148	5259/2023 WP(C)/11418/2023	MALAYA BISHOI-MP	JAGAMOHAN PATTANAIAK
149	5260/2023 WP(C)/9287/2015	DINABANDHU NAYAK-MP	M/S.DAMODAR DEO
150	5261/2023 WP(C)/11420/2023	KESHAB CHANDRA DASH-MP	PRONOY MOHANTY
151	5262/2023 WP(C)/11421/2023	DEVIJYOTI DIBYALOK-MP	PRAFULLA KUMAR RATH
152	5263/2023	SRIKANT PARIJA-MP	SIDHESWAR MALLIK

153	WP(C)/11422/2023 5264/2023	SK. INNUS-MP	SATYA NARAYAN MISHRA 4
154	WP(C)/11423/2023 5265/2023	VARENYAS HOSPITALITY PVT. LTD., KHURDA-MP	PRAFULLA KUMAR RATH
155	WP(C)/11424/2023 5266/2023	KANAK MANJARI SATNAMI-MP	BISWABIHARI MOHANTY
156	WP(C)/11428/2023 5267/2023	MANORAMA CONSTRUCTIONS, BBSR-MP	PRANAB KUMAR GHOSE
157	WP(C)/11426/2023 5268/2023	KHAOGALI CLEAN STREET FOOD HUB OWNERS ASSOCIATION, BBSR-MP	TRIKUN BISHRAM PRAY
158	WP(C)/11439/2023 5269/2023	BHAGIRATHI BARIK-MP	KARUNAKAR RATH
159	WP(C)/35876/2021 5270/2023	DIPTIRANI SING-MP	SHASHI BHUSAN JENA
160	WP(C)/11449/2023 5271/2023	SARASWATI PRADHAN-MP	RAJJEET ROY
161	WP(C)/11452/2023 5272/2023	SUBASH CHANDRA PRADHAN-MP	RAMA CHANDRA JENA
162	WP(C)/3297/2023 5273/2023	ISWARI PRASAD LENKA-MP	SAMVIT MOHANTY
163	WP(C)/11453/2023 5274/2023	NABAKISHORE NAYAK-MP	SARATHI JYOTI MOHANTY
164	WP(C)/11455/2023 5275/2023	AMARNATH PATI-MP	PRAFULLA KUMAR RATH
165	WP(C)/11456/2023 5276/2023	PRAFULLA KUMAR DEO-MP	LAXMIDHAR PANGARI
166	WP(C)/11462/2023 5277/2023	MANORAMA KAPARDAR-MP	
167	WP(C)/1721/2021 5278/2023	PARBATI PRIYA BISHOYI-MP	BIRAJA PRASANNA DAS
168	WP(C)/11468/2023 5279/2023	PRABHAT KUMAR DASH-MP	
169	WP(C)/6529/2023 5280/2023	THE EXECUTIVE ENGINEER (ELECTRICAL), TPCODL, BBSR	SURESH CHANDRA DASH
170	WP(C)/11472/2023 5281/2023	JDL LIME STONE AND DOLOMITE MINES, SUNDARGARH	HIMAMBAR ACHARYA
171	WP(C)/11475/2023 5282/2023	SAROJINI MALIK-MP	BISWAMBAR MOHANTY
172	WP(C)/11476/2023 5283/2023	BHAGABAT MOHANTY-MP	AJAYA KUMAR NAYAK
173	WP(C)/12847/2012 5284/2023	DUKHIBANDHAB MALLICK-MP	ATMAJIT MANMITH DAS
174	WP(C)/11477/2023 5285/2023	KALINGA WARRIORS-MP	PRABODHA CHANDRA NAYAK
175	WP(C)/16751/2021 5286/2023	NABAGHAN BARIK-MP	
176	WP(C)/5814/2023 5287/2023	KHETRAMONI SANDHIBIGRAH-MP	BIRAJA PRASANNA DAS
177	WP(C)/11485/2023 5288/2023	SATYABRATA PAL-MP	BIRAJA PRASANNA DAS
178	WP(C)/11486/2023 5289/2023	ABINASH HATI-MP	RAJAT PANDA
179	WP(C)/11487/2023 5290/2023	MADHUSMITA DUTTA-MP	
180	WP(C)/13296/2006 5291/2023	DEEPAK AGRAWAL-MP	PABITRA KUMAR NAYAK
181	WP(C)/11490/2023 5292/2023	SUBHAKANTA DAS-MP	PABITRA KUMAR NAYAK
182	WP(C)/11492/2023 5293/2023	DINESH KUMAR AGRAWAL-MP	PABITRA KUMAR NAYAK
183	WP(C)/11494/2023 5294/2023	SUBHASHISH SAHOO-MP	PRAFULLA KUMAR RATH
	WP(C)/11495/2023		

184	5295/2023 WP(C)/11496/2023	SUBHAM KUMAR SAHU-MP	PRAFULLA KUMAR RATH
185	5296/2023 WP(C)/11749/2022	SWARNA PRAKASH ROUSTRAY-MP	KABIRAJ PRADHAN
186	5297/2023 WP(C)/11497/2023	AVIPSIT RATH-MP	
187	5298/2023 WP(C)/11501/2023	SANJEEB ROUT-MP	RAJIB RATH
188	5299/2023 WP(C)/11503/2023	SANJEEB ROUT-MP	RAJIB RATH
189	5300/2023 WP(C)/11504/2023	MANORAMA CONSTRUCTIONS, BBSR-MP	PRANAB KUMAR GHOSE
190	5301/2023 WP(C)/11507/2023	SAPAN ROUSTRAY-MP	RAJIB RATH
191	5302/2023 WP(C)/11509/2023	KALYANI DEO-MP	BIBEKANANDA BHUYAN
192	5303/2023 WP(C)/11512/2023	CHANDRA SHEKHAR PRADHAN-MP	BIBEKANANDA BHUYAN
193	5304/2023 WP(C)/11516/2023	KALYANI DEO-MP	BIBEKANANDA BHUYAN
194	5305/2023 WP(C)/10006/2023	SANJAN KETAN RATH-MP	DURGESH NARAYAN RATH
195	5306/2023 WP(C)/11518/2023	GIRIJA SANKAR MOHARANA-MP	DWARIKA PRASAD MOHANTY
196	5307/2023 WP(C)/11520/2023	KALYANI DEO-MP	BIBEKANANDA BHUYAN
197	5308/2023 WP(C)/11520/2023	KALYANI DEO-MP	BIBEKANANDA BHUYAN
198	5309/2023 WP(C)/11520/2023	KALYANI DEO-MP	BIBEKANANDA BHUYAN
199	5310/2023 WP(C)/11523/2023	KALYANI DEO-MP	BIBEKANANDA BHUYAN
200	5311/2023 WP(C)/11516/2023	KALYANI DEO-MP	BIBEKANANDA BHUYAN
201	5312/2023 WP(C)/11523/2023	KALYANI DEO-MP	BIBEKANANDA BHUYAN
202	5313/2023 WP(C)/11516/2023	KALYANI DEO-MP	BIBEKANANDA BHUYAN
203	5314/2023 WP(C)/11523/2023	KALYANI DEO-MP	BIBEKANANDA BHUYAN
204	5315/2023 WP(C)/11525/2023	SUSANT MALICK-MP	ANURAG PATI
205	5316/2023 WP(C)/28581/2022	BIBHUTI PATTNAIK-MP	
206	5317/2023 WP(C)/11526/2023	JAYA PRAKASH NARAYAN BHANJA DEO-MP	NIRANJAN PANDA
207	5319/2023 WP(C)/11527/2023	GANESH SPONGE PVT. LTD., BBSR-MP	AMIT PATTNAIK
208	5320/2023 WP(C)/11528/2023	SRI BALDEV JEW AND SRI HANUMAN JEW, CUTTACK-MP	ANANMAY MISHRA
209	5321/2023 WP(C)/11529/2023	TARUN MOHANTY-MP	PRABODHA CHANDRA NAYAK
210	5322/2023 WP(C)/28583/2022	RANJIT KUMAR DAS-MP	
211	5323/2023 WP(C)/11530/2023	DILIP KUMAR MOHANTY-MP	BIBEKANANDA BHUYAN
212	5324/2023 WP(C)/11531/2023	KALINGA WARRIOR (PARTNERSHIP FIRM), CUTTACK-MP	PRABODHA CHANDRA NAYAK
213	5325/2023 WP(C)/28585/2022	MAHENDRA SWAIN-MP	
214	5326/2023 WP(C)/28587/2022	MANGARAJ SAHU-MP	
215	5327/2023	DEBENDRA KUMAR ROUSTRAY-MP	

216	WP(C)/28589/2022 5328/2023	SUBASH CHANDRA SINHA-MP	
217	WP(C)/28592/2022 5329/2023	GANGADHAR JENA-MP	PRABODHA CHANDRA NAYAK
218	WP(C)/11535/2023 5330/2023	SOUMYA RANJAN SAHU-MP	JAGANNATH BHUYAN
219	WP(C)/11536/2023 5331/2023	SUDAS NISHIKANT-MP	SUKANTA KUMAR DALAI
220	WP(C)/10867/2023 5332/2023	CHANDAN KUMAR NAYAK-MP	SUKANTA KUMAR DALAI
221	WP(C)/10862/2023 5333/2023	SUBRAT KUMAR PANDA-MP	SUKANTA KUMAR DALAI
222	WP(C)/10854/2023 5334/2023	ANITA SAHOO-MP	BIRAJA PRASANNA DAS
223	WP(C)/11546/2023 5335/2023	TRIBHUBANNANDA DASH-MP	HRUDANANDA MOHAPATRA
224	WP(C)/11550/2023 5336/2023	SUKANTA MUDULI-MP	DR. JANMEJAYA RAY
225	WP(C)/11555/2023 5337/2023	SOMANATH BHOI-MP	M/S.AMIT PR.BOSE
226	WP(C)/3907/2014 5338/2023	SUBHENDRA MOHANTY-MP	SHIVSANKAR MOHANTY
227	WP(C)/11560/2023 5339/2023	RABINDRA KUMAR AGARWAL-MP	BISWAJIT NAYAK
228	WP(C)/11563/2023 5340/2023	LAXMIKANTA DHAL-MP	SOUMYA DEV RAY
229	WP(C)/7874/2023 5341/2023	SARAT CHANDRA BARIK-MP	
230	WP(C)/9254/2023 5342/2023	M/S.GUPTA POWER INFRASTRUCTURE LTD. CUTTACK ROAD	AMIT PATTNAIK
231	WP(C)/7257/2023 5343/2023	KAMAL PASARI-MP	KSHIROD KUMAR SAHOO
232	WP(C)/11558/2023 5344/2023	M/S.GUPTA POWER INFRASTRUCTURE LTD. BBSR-MP	AMIT PATTNAIK
233	WP(C)/7264/2023 5345/2023	HARI CHARAN SAHU-MP	NIRANJAN SINGH (1)
234	WP(C)/11159/2023 5346/2023	SAI PRASAD TRIPATHY-MP	SUSANTA KUMAR NATH
	WP(C)/11570/2023		